

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

No.E.V./06/2018

Dated 17/08/2018

On account of sad demise of Shri Atal Bihari Vajpayee, Former Prime Minister of India, the Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain close on 17th of August, 2018.

BY ORDER

[Signature]
17.8.18

REGISTRAR (ADMN.)

No. Gen/XIX/Misc/2018/1008

Dated 17/8/2018

Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.)/ Officer on Special Duty,
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur
9. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
10. The Registrar, Central Administrative Tribunal, Jodhpur
11. The Director, Rajasthan State Judicial Academy, Jodhpur.
12. The Advocate General/Additional Advocate General, Jodhpur.
13. Government Advocate Office, Jodhpur.
14. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur
15. The Deputy Secretary, Raj. High Court Legal Service Committee, Jodhpur.
16. The President, Raj. High Court Advocates' Association, Jodhpur.
17. The President, Raj. High Court Lawyers' Association, Jodhpur.
18. The Deputy Registrar (Judl.)/All Sr. Deputy Registrars/Dy. Registrars, (Confidential)/(Admn.)/(Accounts)/(Protocol)/(Records)(Exam.), Rajasthan High Court, Jodhpur.
19. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur.
20. Official Liquidator, B/75-A, Rajendra Marg, Jaipur
21. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
22. Notice Board.

[Signature]
17.8.18

REGISTRAR (ADMN.)

Copy also forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

[Signature]
17.8.18

REGISTRAR (ADMN.)